- (b) whether the norms and rules adopted by State Government can be followed in matter of allowing administrative expenses of accredited implementing agencies, over and above approved estimates as per schedule of rates;
- (c) whether administrative expenses or centage charges quoted by Central PSUs over and above approved estimate amounts as per CPWD scheme of rates, are permissible under MPLADS guidelines; and
- (d) if not, whether the guidelines would be amended to facilitate implementation of these works by Central PSUs and accredited agencies of State Governments?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) As per the MPLADS guidelines, the District Authority is required to identify agency (Implementing Agency) capable of executing a particular work recommended by the MP qualitatively, timely and satisfactorily. The Panchayati Raj Institutions (PRIs) will preferably be the Implementing Agency in the rural areas and in the urban areas, it should preferably be urban local bodies. Further, the District Authority may choose either Government Department unit or Government agency or reputed Non-Governmental Organization (NGO) as capable of implementing the works satisfactorily as Implementing Agencies.

- (b) and (c) As per the guidelines, the administrative expenses over and above approved estimates of works are not allowed to the Implementing Agencies.
 - (d) There is no proposal to amend the guidelines at present.

Delayed infrastructure projects

- 3255. SHRI N.K. SINGH: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether it is a fact that the total number of delayed infrastructure projects has increased to 235 over the past year;
 - (b) if so, the details thereof, including the sectors affected by this delay;
 - (c) the details of estimated cost escalations due to the delay; and
- (d) the steps being taken by Government to remove the roadblocks to ensure timely implementation of infrastructure projects?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) to (c) As on 1st February 2012, out of 555 Central Sector projects costing ₹ 150 crore and above,

on the monitor of the Ministry of Statistics and Programme implementation (MOSPI), 233 projects were delayed with respect to their original date of completion. The sector wise detail of 233 delayed project is given in Statement (*See* below). The cost overrun due to 233 delayed projects as on 1st February' 2012, is 20.7 %.

- (d) The monitoring of central sector projects costing ₹ 150 crore and above in 16 infrastructure sectors is done against the target date of commissioning. To ensure timely completion of infrastructure projects the Government has taken many steps. The major steps are:
 - Stricter appraisal of projects by way of inter-ministry consultations and adoption of two-stage clearance system first by PIB/EFC and then by CCI/ CCEA;
 - Monthly monitoring of project above ₹ 150 crores by MOSPI with respect of time and cost overrun;
 - In-depth review of projects on quarterly basis by the concerned infrastructure Ministries;
 - Follow up with the State Governments in respect of problems relating to land acquisition, rehabilitation related issues, forest clearance environment/ wildlife clearances, removal of encroachments & availability of Right of Way (ROW), ensuring law and order at project sites, etc. This Ministry has already advised the states to constitute a Central Sector Projects Coordination Committee (CSPCC) under respective Chief Secretaries to facilitate Central Sector Projects in the states. Twelve States have constituted the Coordination Committee in their respective States;
 - Faster appraisal through Departmental Committees like Expanded Board of Railways in lieu of PIB;
 - Setting up of Standing Committees by the Government in the Ministries/ Departments headed by respective Additional Secretaries to fix responsibility for time and cost overruns;
 - Appointment of nodal officers for each project with continuity of tenure;
 - Adoption of computer network based monitoring; and
 - Capacity building through training and seminars on project planning, monitoring and project management for project managers of CPSUs by Ministry of Statistics and Programme Implementation.

Statement Extent of the time overrun in projects with respect to original schedule upto (1st February 2012)

S1.	Sector	No. of	Total cost (Rs. Cr.)			Projects with time overrun			
No.		Projects	Original	Anticipated	Cost	No.	Original	Anticipated	COR
				cost	overrun (%)		cost	cost	(Rs.Cr)
1	Atomic Energy	5	41,548.3	46,386.3	11.6	3	28,983.0	33,821.0	4838.00
2	Civil Aviation	5	5,021.6	5,611.1	11.7	4	4,395.6	4,985.1	589.50
3	Coal	51	34,718.7	38,348.4	10.5	17	11,824.7	14,994.8	3170.10
4	Fertilisers	6	5,317.4	5,317.4	0.0	2	763.0	763.0	0
5	Steel	16	65,244.8	71,412.4	9.5	5	46,957.9	52,521.9	5564.0
6	Petrochemicals	1	5,460.6	8,920.0	63.4	0	0.0	0.0	-
7	Petroleum	69	149,804.8	158,021.2	5.5	31	84,314.1	92,699.5	8385.4
8	Power	96	197,932.5	213,231.6	7.7	47	124,405.2	139,091.3	14686.10
9	Railways	131	64,906.1	134,280.0	106.9	27	22,136.8	52,427.2	30290.40
10	Road Transport & Highways	127	72,336.6	74,425.7	2.9	78	.27,654.3	29,936.9	2282.60
11	Shipping & Ports	25	18,221.4	19,237.4	5.6	10	8,208.4	9,033.6	825.20
12	Telecommunications	18	8,443.6	8,559.9	1.4	7	3,457.6	3,647.0	189.40
13	Urban Development	4	44,245.2	49,518.1	11.9	1	6,395.0	11,609.0	5214.00
14	Water Resources	1	542.9	1,187.0	118.6	1	542.9	1,187.0	644.10
	Total	555	713,744.5	834,456.4	16.9	233	370,038.5	446,717.1	76678.60

Cost overrun in (%) of Delayed Projects: 20.72%